HARYANA VIDHAN SABHA

Bill No. 41 — HLA of 2025

THE HARYANA APPROPRIATION (No. 4) BILL, 2025

A

Bill

to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Haryana for the services during the financial year ending on the thirty-first day of March, 2026.

Be it enacted by the Legislature of the State of Haryana in the Seventy-sixth Year of the Republic of India as follows:—

1. This Act may be called the Haryana Appropriation (No. 4) Act, 2025.

Short title.

2. From and out of the Consolidated Fund of the State of Haryana, there may be paid and applied sums not exceeding those specified in column 11 of the Schedule appended to this Act, amounting in the aggregate to the sum of ₹5635,38,20,000/-(Five Thousand Six Hundred Thirty Five Crore Thirty Eight Lakh Twenty Thousand rupees only) towards defraying the several charges which will come in the course of payment during the financial year 2025-26 ending on the thirty-first day of March, 2026, in respect of the services specified in column 2 of the said Schedule.

Issue of ₹5635,38,20,000/out of Consolidated Fund of State of Haryana for financial year 2025-26.

3. The sums authorized to be paid and applied from and out of the Consolidated Fund of the State of Haryana by this Act, shall be appropriated for the services and purposes expressed in the Schedule in relation to the financial year ending on thirty-first day of March, 2026.

Appropriation.

No. of demands	Services and purposes	Major l	Head	Sums no	ot exceeding	Total
		Revenu	ne .	Grants made b Legislative Assembly	Charged on the Consolidated Fund	
1	2	3		4	5	6
•				₹	₹	₹
02	Governor and Council of Ministers	F	President/Vice President / Governor / Administrator of Unio Ferritories		2,90,00,000	2,90,00,000
	_	Total		_	2,90,00,000	2,90,00,000
05	Home (Home Guard & Civil	2055- I	Police	75,00,00,000	•	75,00,00,000
3.	Defence) /Jails (Prisons)/ Administration			e e		
E	of Justice (High Court/					
	Prosecution/ AGOT/ Legal Services Authority)	El De la Companya de			. "	
	-	Total		75,00,00,000		75,00,00,000
06	Finance and Institutional Finance & Credit		Secretariat Economic Services	8,00,000	_	8,00,000
	Control/Supplies & Disposals/ Planning and		3 4	*	ž	e e
	Statistics (DESA)				F	5 w
		Total		8,00,000		8,00,000
07	Loans and Advances by State Government	5		-	· , <u>-</u>	
	-	Total				
10	Agriculture & Farmers' Welfare/	2402-	Crop Husbandry Soil and Water Conservation	400,03,00,000 10,00,00,000		400,03,00,000
*	Animal Husbandry and Dairying	2403 2406- l	Animal Husbandry Forestry and Wild Life	2,83,00,000 14,32,20,000		2,83,00,000 14,32,20,000
	Development/ Fisheries/Mines	3435-	Ecology and Environment	1,00,000	_	1,00,000

SCHEDULE

		Sums not exceeding		(Revenue and Capital)
Capital	Grants made by Legislative Assembly	Charged on the Consolidated Fund		
7	8	9	10	- 11
	₹	₹	. ₹	₹
	_		n -	2,90,00,000
~ .				
*				
	<u> </u>	_		2,90,00,000
-			<u> </u>	75,00,00,000

\$ P		
	 · ·	75,00,00,000
	 _	8,00,000

	. –		8,00,000
110,00,00,000	_	110,00,00,000	110,00,00,000
110,00,00,000		110,00,00,000	110,00,00,000
			400,03,00,000
		445 -	10,00,00,000
			2,83,00,000
	<u> </u>	_	14,32,20,000
-		- ·	1,00,000

				7 ×		
			¥	4		
	2		3	4	5.	6
			-	₹	. ₹	₹
	& Geology/ Environment,			· ·	-	
	Forest and Wildlife	•		· ()		* ***
	-	Total		427,19,20,000		427,19,20,00
	Co-operation/ Food Civil Supplies and Consumer Affair	2425-	Co-operation	5,00,00,000	_	5,00,00,00
	-		Total	5,00,00,000		5,00,00,00
	Education (Secondary/	3425-	Other Scientific Research	1,00,000		1,00,00
	Elementary)/ Higher Education (Higher, Technical,	8			e e	·
	Science & Technology)/		140	×		a
9	Women and Child		* 1			
	Development					
	-		Total	1,00,000		1,00,00
	Social Justice, Empowerment/	2235-	Social Security and Welfare	1,39,00,000	_	1,39,00,00
2	Welfare of Schedule Castes and Backward		¥	-	_	-
	Classes &		v	2	-	
	Antodaya (SEWA)/ Welfare of					×
	Ex-Servicemen		W.			
			Total ·	1,39,00,000		1,39,00,00
	Public Works		Public Works	21,60,00,000	_	21,60,00,00
٠	(Building and Roads)/		Housing Roads and Bridges	447,02,00,000 45,00,00,000	_	447,02,00,00 45,00,00,00
	Transport/Civil Aviation		Road Transport	20,01,00,000	_	20,01,00,00

7	8	9	10	11
	₹	₹	₹	. ₹
101-Capital Outlay n Crop Husbandry	1,00,000		1,00,000	1,00,000
425-Capital Outlay on other Scientific and Environment Research	1,00,000	- -	1,00,000	1,00,000
Total	2,00,000	_	2,00,000	427,21,20,000
		7	-	5,00,00,000
the same				
	· -			5,00,00,000
		1 -	-	1,00,000

	_	11111		1,00,000
	'		-	1,39,00,000
059-Capital Outlay on Public Works	3,00,00,000	+	3,00,00,000	3,00,00,000
225-Capital Outlay on Welfare of	1,00,000	_	1,00,000	1,00,000
Scheduled Castes, Scheduled Tribes Other BCs and Minorities	100 x	- Haple 2		
Total	3,01,00,000	1	3,01,00,000	4,40,00,000
	100 - =	11 -	=	21,60,00,000 447,02,00,000 45,00,00,000 20,01,00,000
059-Capital Outlay on Public Works	219,00,00,000	<u>-</u>	219,00,00,000	219,00,00,000

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	*		* %	₹	₹	₹
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			w g			*
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	o 100 g			-	_	v = -y
		Total	•	533,63,00,000		533,63,00,000
18	Information, Public Relation,	2220-	Information and Publicity	60,00,00,000		60,00,00;000
131 (90)	Language and Culture/Printing & Stationery				. -	<u></u>
	& Stationery		S-	*		
*	· ** · ·	Total		60,00,00,000	•	60,00,00,000
19	Energy Department		Power Village and Small	3346,94,00,000 1,00,000	<u>a</u> ×	3346,94,00,000 1,00,000
	(Power, New and Renewable	2852-	Industries Industries	2,00,000	_	2,00,000
	Energy)/ Industries &		2	,	_	· -
(20)	Commerce/ MSME/		8	-		_
	Irrigation and Water Resources	*		, 21		
			*		· —	-
		a d			g	
		Total		3346,97,00,000		3346,97,00,000
20	Town and Country	2215-	Water Supply and Sanitation	10,08,00,000	-	10,08,00,000
	Planning/Urban Estates(Urban	2217-	Urban Developmen	3,00,000	_```	3,00,000
	Development)/ Urban Local Bodies (Local	2515-	Other Rural Development	1,00,000	-	1,00,000
	Government)/ Development and Panchayat		Programmes	—		
	(Rural Development)/					2011 20

7	8	9	10	11
	₹	₹ .	₹	₹
216-Capital Outlay on Housing	1,00,00,000		1,00,00,000	1,00,00,000
054-Capital Outlay on Roads and Bridges	40,00,00,000		40,00,00,000	40,00,00,000
5055-Capital Outlay on Road Transport	1,00,000	_	1,00,000	1,00,000
7055-Loans for Road Transport	1,00,000	-	1,00,000	1,00,000
Total	260,02,00,000		260,02,00,000	793,65,00,000
	-	·	<u> </u>	60,00,00,000
4220-Capital Outlay on Information and Publicity	69,00,00,000		69,00,00,000	69,00,00,000
	69,00,00,000		69,00,00,000	129,00,00,000
Total	-			3346,94,00,000 1,00,000
	· · · · · · · · · · · · · · · · · · ·	_		2,00,000
4700-Capital Outlay	10,00,00,000		10,00,00,000	10,00,00,000
on Major Irrigation 4701-Capital Outlay on Medium Irrigation	, -	15,00,00,000	15,00,00,000	15,00,00,000
4711-Capital Outlay on Flood Control projects	50,00,00,000		50,00,00,000	50,00,00,000
Total	60,00,00,000	15,00,00,000	75,00,00,000	3421,97,00,000
		<u> </u>	_	10,08,00,000
	· <u> </u>		_	3,00,000
		-	-	1,00,000
				1 ×
4215-Capital Outlay on Water Supply and Sanitation	301,02,00,000		301,02,00,000	301,02,00,000

2	3	4	5	6
	ž	₹	₹	₹
Public Health Engineering	•			_
		×		
		<u>-</u>	=	
				×
		·	_	
	Total	10,12,00,000		10,12,00,000
	Grand-Total	4459,39,20,000	2,90,00,000	4462,29,20,000

7	8 D REASING	. 9	10	11
	. · · · · · · · · · · · · · · · · · · ·	₹	₹	₹
4515-Capital Outlay	350,01,00,000	1 t <u>d</u> 4	350,01,00,000	350,01,00,000
on other Rural Development Programmes	elat ge - d) plant	*
4711-Capital Outlay on Flood Control	5,00,00,000	-	5,00,00,000	5,00,00,000
projects 6217-Loans for Urban Development	1,00,000	<u>-</u>	1,00,000	1,00,000
Total	656,04,00,000	_	656,04,00,000	666,16,00,000
Grand-Total	1158,09,00,000	15,00,00,000	1173,09,00,000	5635,38,20,000

STATEMENT OF OBJECTS AND REASONS

The Bill is introduced in pursuance of articles 204 (1) and 205 of the Constitution of India to provide for the appropriation out of the Consolidated Fund of the State of Haryana of the sums required to meet the supplementary grants made by the Legislative Assembly for expenditure for the financial year 2025-26.

NAYAB SINGH, Chief Minister, Haryana.

The Governor has, in pursuance of Clauses (1) and (3) of Article 207 of the Constitution of India, recommended to the Haryana Legislative Assembly the introduction and consideration of the Bill.

Chandigarh: The 19th December, 2025.

RAJIV PRASHAD, Secretary.

N.B.— The above Bill was published in the Haryana Government Gazette (Extraordinary), dated the 19th December, 2025, under proviso to rule 128 of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly.

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